

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 3986/2022 IN C.P. (IB)/434(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Punjab National Bank (The Erstwhile
Oriental Bank of Commerce)
V/s
Mittal Corp Limited**

**Section: Rule 11 of NCLT, 2016 Sec 60(5) U/s 7of Insolvency and
Bankruptcy Code,2016.**

ORDER

IA No. 3986/2022:- Adv. Manaswi Agrawal appeared for the Applicant. None has appeared for the Respondent No. 1. Adv. Hiten Lala appeared for Respondent No. 2. List the matter on **25.07.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)